

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 127
(IB)-106(PB)/2020

IN THE MATTER OF:

Atul SekSaria & ors

Vs.

Puri Construction Pvt. Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016

Order delivered on 22.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

Mr. Jitender Gupta, Advocate.

For the Respondent

:

Mr. Pravin Bahadur, Ms. Kanika, Advs.

ORDER

For order see, CP No. (IB)-931(PB)/2018.

22.01.2020
Aarti Makker